

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-2334
ANSWERED ON- 23/03/2022

TOLL PLAZAS IN THE COUNTRY

2334. SHRI JOHN BRITTAS:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) toll plazas functioning as on date in the country, the details thereof, State-wise;
- (b) the policy regarding winding up of a toll plaza;
- (c) the details thereof; and
- (d) the method of apportioning the income collected from toll plazas towards the expenses incurred for the projects?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) As on 21st March, 2022, 816 number of fee plazas are operational on National Highways across the country. The state-wise details are at **Annexure**.

(b) & (c) As per National Highways Fee (Determination of Rates and Collection) Rules, 2008, in case of Public Private Partnership (PPP) projects, after completion of the concession period, the user fee is to be collected by Central Government at reduced rates of 40%. In case of public funded projects, the user fee rates are to be reduced to 40% after recovery of capital cost of the project.

(d) The revenue generated through user fees is collected by User Fee Collection Agencies (UFCAs), appointed through bidding in respect of Public Funded fee plazas, and the agreed remittance as per Contract is deposited by the User Fee Collection Agencies (UFCA) into National Highways Authority of India (NHAI) account, which is transferred to Consolidated Fund of India (CFI). Thereafter, revenue accumulated in Consolidated Fund of India is allocated according to Budget announcement.

In respect of private investment projects, the revenue collected by the Concessionaire from fee plazas is retained or transferred to National Highways Authority of India as per the respective concession agreement to recover the project cost borne by the Concessionaire for development of the project.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 2334 FOR ANSWER ON 23.03.2022 ASKED BY SHRI JOHN BRITTAS REGARDING TOLL PLAZAS IN THE COUNTRY

Details of fee plazas operational on National Highways across the country:

S. No.	State	Number of Fee Plazas
1.	Andhra Pradesh	60
2.	Assam	08
3.	Bihar	27
4.	Chhattisgarh	15
5.	Delhi	01
6.	Gujarat	46
7.	Haryana	37
8.	Himachal Pradesh	02
9.	Jammu & Kashmir	09
10.	Jharkhand	12
11.	Karnataka	59
12.	Kerala	07
13.	Madhya Pradesh	77
14.	Maharashtra	64
15.	Meghalaya	05
16.	Odisha	20
17.	Punjab	31
18.	Rajasthan	122
19.	Tamil Nadu	62
20.	Telangana	28
21.	Uttar Pradesh	90
22.	Uttarakhand	08
23.	West Bengal	26
	TOTAL	816
